

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5192 OF 2002

G.M., OIL & NATURAL GAS CORPORATION LTD.

Appellant (s)

VERSUS

RAMESHBHAI JIVANBHAI PATEL & ANR.

Respondent(s)

(With appln. for directions)

WITH Civil Appeal NO. 5193 of 2002

Civil Appeal NO. 5194 of 2002

Civil Appeal NO. 5195 of 2002

Civil Appeal NO. 5196 of 2002

Civil Appeal NO. 5197 of 2002

Civil Appeal NO. 5198 of 2002

Date: 31/07/2008 These appeals are called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. Mohan Parasaran, ASG  
Mr. K.R. Sasiprabhu, Adv.  
Mr. R. Chandrachud, Adv.  
Ms. Bindu K. Nair, Adv.

For Respondent(s)

Mr. Kavin Gulati, Adv.  
Mr. Jatin Zaveri, Adv.  
Mr. Harish J. Jhaveri, Adv.  
  
Mr. Prashant Kumar, Adv.  
M/S I.M. Nanavati Associates, Adv.  
  
Ms. Hemantika Wahi, Adv.  
Ms. Pinky, Adv.  
Mr. Somnat, Adv.

UPON hearing counsel the Court made the following  
ORDER

The appeals are allowed in part in terms of the Signed Order.

(Pooja Arora)

(Anand Singh)

Sr. P.A.

Court Master

(Signed Reportable Order is placed on the file)